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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SHRI JUSTICE VIVEK AGARWAL**

ON THE 27th OF MARCH, 2023

WRIT PETITION No. 20034 of 2003

BETWEEN:-

RAKESH KUMAR (ALSO NAMED AND SCRIBED AS RAKESH PRASAD) S/O SHRI SUSHIL KUMAR, AGED ABOUT 26 YEARS, OCCUPATION: CASTE VERMA KUCHMADIA -KUCHBANDHIA-HARIJAN (SCHEDULED CASTE (ALL ARE ONE AND THE SAME THING) R/O VILLAGE BAMHORI KALA TEHSIL JATARA DISTRICT TIKAMGARH ASSISTANT PASHU CHIKITSA KSHETRA ADHIKARI PASHU CHIKISALAYA W Aidhan DISTRICT SIDHI (MADHYA PRADESH)

.....PETITIONER

(NONE)

AND

- 1. THE STATE OF MADHYA PRADESH THROUGH SECRETARY VETERINARY DEPARTMENT VALLABH BHAWAN BHOPAL (MADHYA PRADESH)**
- 2. DIRECTOR PASHU CHIKITSA SEWAYEN M.P. BHOPAL (MADHYA PRADESH)**

.....RESPONDENTS

(BY SHRI SAURABH SONI - PANEL LAWYER)

This petition coming on for hearing this day, the court passed the following:

ORDER

None for the petitioner.

It appears that petitioner has lost interest in pursuing the remedy.

Accordingly, this petition is dismissed for want of prosecution.

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